

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SHRI. U. J. MORE  
CIVIL CAUSE LIST OF DATE 05.10.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	1667/15	Balasaheb Ramnath Telure Vs 1. MCGM & Ors.	Argument	Mr. Atulkumar B. Deshkar	
2	2536/13	Suresh Chandrahas Patil And Ors Vs Vishal Khandu Ladge And Ors	Argument	Mr. Amar Bhatt	
3	927/19	The Vasudha CHS Vs Damyanti R. Pujara	N/m hearing	Mr. Nitin P. Borale	
4	2024/08	Shubham Mandap Decorators Vs B.M.C.	C/s. reply	Mr. Thakkar	

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SHRI. U. J. MORE  
CIVIL CAUSE LIST OF DATE 06.10.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	46/15	Smt. Bharti Anant Vaity alias Reshma Harishchandra Patil Vs 1.Smt.Jaymala Ganesh Vaity & ors.	Argument	Mr. Satyam R. Dube	
2	3109/07	Mrs.Mary Alias Angela Fernandes Vs Asha Nagar Phase No.2 Chs Ltd. Anr.	N/m hearing	Ms. Hema Sharma	
3	St.No. 4343/2020	Mr. Ashish Dharmaji Lohot Vs Designated Officer	Reply to N/m/ service of Ch/s	Mr. P.D. Gandhi	
4	St.No. 4679/2020	Jayantilal Mishrimal Shah Vs MCGM	Order on ad-interim relief.	Mr. Ansari Sahil	

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SHRI. U. J. MORE  
CIVIL CAUSE LIST OF DATE 07.10.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	1428/11	Suresh V. Gupta Vs MCGM	S.CT.H.CT. TIME BOUND	Mr. M.P.Shukla	
2	297/11	Narayan Pratap Mehta Vs M.C.G.M.	Hearing	M-S V.T. Sipahimalani	
3	3189/19	Mohanraj Bangaruswamy Naidu Vs Designated Officer	Compliance	Mr. P.D.Gandhi	
4	St.No. 4018/2020	Smt. Salma Shamim Ahmed Khan Vs MCGM	Ad-interim hearing	Mr. Pratap Singh	
5	2600/19 (HCTB)	Shyam Roopchand Jaisingh Vs MCGM	N/m reply	Mr. P.D. Gandhi	

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SHRI. U. J. MORE  
CIVIL CAUSE LIST OF DATE 08.10.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	1428/16	1.Rajendra Barsati Yadav & Ors. Vs 1.The MCGM & Ors.	Arguments	Mr. R.D. Misra	
2	262/18	Mr. Vinod Kalyanji Bhagat Vs 1. MCGM 2. Designated Officer	N/m hearing	Mr. Ashok R. Pande	
3	2449/17	Parksite Welfare Association Vs 1.Designated Officer 2.MCGM	C/s. reply	Mr. Tanvir Shaikh	

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SHRI. U. J. MORE  
CIVIL CAUSE LIST OF DATE 09.10.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	655/16	Aslam Sayyed Yakub Vs 1. Illiayas Babu Tambe & Ors.	Arguments	Mr. O.P. Singh	
2	3988/13	Sunita Perminder Dahiya And Anr Vs The Assistant Commiissioner Mcgm T And Anr	N/m hearing	Mr. Sameer K. Sawant	
3	1688/14	1.SHRI. SHASHI BABU PUJARI & Anr. Vs THE MUNICIPAL COPORATION OF GR. MUMBAI	N/m hearing	Mr. Harish R. Pawar	